

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:562
ANSWERED ON:25.11.2005
GENERATION OF POWER IN UTTARANCHAL
Rawat Shri Bachi Singh

Will the Minister of POWER be pleased to state:

(a) the quantum of power being generated in Uttaranchal as of now and the States to which this State is supplying electricity and the rates at which it is being supplied; and

(b) the details of the scheme being formulated to ensure proper supply of electricity in Delhi along with details thereof from Uttaranchal?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) : During the current year (April-October, 2005), 2968 MUs power were generated in Uttaranchal (including generation from central sector). The details of energy supplied by Uttaranchal during the period (April-October, 2005) to other states are as under:-

State	Energy Supplied (MU)	Remarks
Haryana	84.8	82.0 MU against banking arrangement
H.P.	333.8	Against the share of HP in Uttaranchal projects
Punjab	94.0	Against banking arrangement
Uttar Pradesh	96.4	Against bilateral sale at Rs.2.70/kWh with 2% rebate for off-peak power through PTC during April and May, 2005.

(b) : Electricity being a concurrent subject, supply and distribution of electricity in a State is in the purview of the State Government /State Power Utility concerned. Government of India only supplements the efforts of State Government (s) by commissioning power projects through Central Public Sector Undertakings. However, the following steps are being taken by the Government to ensure proper supply of electricity in Delhi:

(i) A target of 225.78 MW of capacity addition in Delhi (Pragati CCGT) was fixed during 10th Plan which has since been achieved in the year 2002-03. Further, a number of new units/projects in the central sector such as 500 MW Rihand Stage-II (located in UP), 3x130 MW Dulhasti (located in J&K, 210 MW Unchahar-III (located in U.P.), 220 MW Rajasthan Atomic Power Plant Unit 5 (located in Rajasthan) and 4x250 MW Tehri HPS (located in Uttaranchal) are under implementation in which, Delhi will have share as per its entitlement.

(ii) Under the Accelerated Power Development & Reforms Programme (APDRP) launched by the Government of India for improvement of sub transmission and distribution system, projects amounting to Rs.922.61 crores have been sanctioned and Rs.105.51 crores have been released to Delhi till date.